

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GANPATI ALLIED WORKS PRIVATE LIMITED Date of Commencement of Liquidation: 21-06-2022; List of Stakeholders as on Date: 23-08-2022; Name of IP: Mr. Bankim Shukla; Process Number: 1; Last 5 digit of registration number: 11067

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	01	138593312	01	138593312	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	02	59748531	02	59748531	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	02	1053197	02	1053197	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		5	199395040	5	199395040	0	0	0	